

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2866
ANSWERED ON:12.12.2011
PAMPA ACTION PLAN
Kodikunnil Shri Suresh;Patel Shri Lalubhai

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has clubbed the Sabarimala development projects with those under the Pampa Action Plan (PAP);
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has released the funds for the said projects;
- (d) if so, the details thereof;
- (e) whether the Government has prepared any master plan alongwith the funds released for the smooth functioning of Sabarimala festival; and
- (f) if so, the details thereof and the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (f) No Sir. The Central Government has approved the Pampa Action Plan (PAP) for abatement of pollution of river Pamba under the National River Conservation Plan (NRCP). The Sabarimala Master Plan is a separate programme of the State Government.

The Pampa Action Plan was sanctioned in May, 2003 for an amount of Rs. 18.45 crore on 70:30 cost sharing basis between the Central and State Governments. Central share in the project cost is Rs.12.92 crore and State Government share Rs. 5.53 core. Against this, Rs. 2.78 crore has been released by the Central Government. A total expenditure of Rs. 7.68 crore has been reported by the state on the PAP for construction of bathing ghat, community toilets, solid waste management and public participation.